



GOVT. OF BIHAR
REVENUE, EXCISE & PROHIBITION DEPT.
KATIHAR
COURT FEE
Authorisation No. 2503



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Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer

For election to M.P. (name of the House)

From B.T. Maunhar, Katihar Constituency (Name of the Constituency)

Mangal Prasad Singh son/daughter/wife of late Singheshwar Prasad Singh
Aged 65 years, resident of 22-Nagarhata, P.O.+S. Maunhar, Dist. Katihar, Bihar
(mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by Shree Dal (United) (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AGNP56385B		
2.	Spouse-	NIL		
3.	Dependent 1	BAKPS9943M		
4.	Dependent 2	EMJPS6772A		
5.	Dependent 3	—		

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	NIL
(b)	Name of the court, Case No. and Date of order taking cognizance :	NIL
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	NIL

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	NIL

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(5) That I give herewith below the details of my assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
Cash in hand	1,19,870.00	49,236.00	1,09,182.00	15,718.00	
Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	28,691.00 SBI S/A/C 59,515.00 SBI S/A/C 6,416.00 SBI S/A/C 53,664.00 SBI (Joint)	33,923.00 SBI S/A/C (Joint with Sp. 2)	6,064.00 SBI S/A/C 24,36.00 SBI S/A/C 27,888.00 SBI S/A/C		
Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	85,887.00 SBI S/A/C	NIL	NIL	NIL	
Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	50,000.00 (Cst. Life Ins)	NIL	25,000.00 Rajni's Allowing	NIL	
Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	
Motor Vehicles/Aircrafts/ Boats Yachts/Ships (details of Make, Registration No. etc., Year of Purchase and amount)	48,7068.00 AR-29C 9001 550,000.00 AR-29C 9001	NIL	4,03,200.00 Tractor/Trailer AR-29C 186	NIL	
Jewelry, bullion and valuable thing (give details of weight and value)	62,000.00 21gms. 3000.00 21gms.	1,55,000.00 155gms. 10,000.00 50gms.	NIL	NIL	

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7. From Pension - 33618.00 P.m.
 8. Salary on MCA - 25000.00 P.m.

Any other assets (including claims/interest)	58618.00 P.m.	NIL	NIL	NIL	N.A.
Gross Total value	1444853.00	248157.00	464588.00	15718.00	N.A.

3. Details of Immovable assets:

Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
 2. Each land or building or apartment should be mentioned separately in this format.

No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Khaosap Giyam under Khatgor Dist. L. Bhatnagar, self Cultivable Khatgor-4470	under Self Cultivable	N.A.	Gubagachi Khatgor-305 Khatgor-27	N.A.	N.A.
	Location(s)					
	Survey number(s)					
	Area (Total measurement in acres) 1/3 Share	3.64 Acres	NIL	4.2 Acre (approx)	NIL	NIL
	Whether inherited property (Yes or NO)	Yes	N.A.	Yes	Yes	Yes
	Date of purchase in case of self acquired property	N.A.	Yes	20.03.2012	Yes	Yes
	Cost of Land (in case of purchase) at the time of purchase	N.A.	Yes	Rs. 1.50 Lacs	Yes	Yes
	Any Investment on the land by way of development, construction etc.	NIL	Yes	Yes	Yes	Yes
	Approximate Current market value	4.50 Lacs (approx)	Yes	Yes	Yes	Yes
(ii)	Non-Agricultural Land Location(s) Survey number(s)	NIL	Jimabari, Sahabganj, J.K. road no. 2, m.d. 2	B.M. Road Sahabganj, J.K. (Joint) (42)	Yes	Yes
	Area (Total measurement in sq. ft.)	NIL	2733 sq. ft. (3 Khat. approx)	Handwritten self 5466 (16 Khatn)	N.A.	Yes
	Whether inherited property (Yes or NO)	NIL	1997	1997 2007	Yes	Yes
	Date of purchase in case of self acquired property	NIL	NIL	4.10.06	Yes	Yes
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	N.A.	Yes	Yes
	Any Investment on the land by way of development, construction etc.	NIL	15.00 Lacs	15.00 Lacs (approx) 25.00 Lacs (approx)	Yes	Yes
	Approximate Current market value	NIL	NIL	Yes	Yes	Yes
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	NIL	NIL	Yes	Yes	Yes
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	Yes	Yes	Yes

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Whether inherited property (Yes or NO)	NIL	NIL	N.A.	N.A.	N.A.
Date of purchase (in case of self acquired property)	"	"	"	"	"
Cost of property (in case of purchase) at the time of purchase	"	"	"	"	"
Any investment on the property by way of development, construction etc.	"	"	"	"	"
Approximate Current market value	"	"	"	"	"
iv) Residential Buildings (including apartments.)					
- Location(s)	"	"	"	"	"
- Survey number(s)					
Area (Total measurement in sq. ft.)	"	"	"	"	"
Built up Area (Total measurement in sq. ft.)	"	"	"	"	"
Whether inherited property (Yes or NO)	"	"	"	"	"
Date of purchase in case of self acquired property	"	"	"	"	"
Cost of property (in case of purchase) at the time of purchase	"	"	"	"	"
Any investment on the land by way of development, construction etc.	"	"	"	"	"
Approximate Current market value	"	"	"	"	"
v) Others (such as interest in property)	"	"	"	"	"
vi) Total of Current Market Value of (i) to (v) above	NIL	"	"	"	"

I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

Sl. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
1	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL
2	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	"	"	"	"	"

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Signature
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	Any other liability	NIL	NIL	NIL	02	016
	Grand total of liabilities	"	"	"	"	"
(ii)	Government Dues	"	"	"	"	"
	Dues to departments dealing with government accommodation	"	"	"	"	"
	Dues to departments dealing with supply of water	"	"	"	"	"
	Dues to departments dealing with supply of electricity	"	"	"	"	"
	Dues to departments dealing with supply of telephones/mobiles	"	"	"	"	"
	Dues to departments dealing with government transport (including aircrafts and helicopters)	"	"	"	"	"
	Income Tax Dues	"	"	"	"	"
	Wealth Tax Dues	"	"	"	"	"
	Service Tax Dues	"	"	"	"	"
	Municipal /Property Tax Dues	"	"	"	"	"
	Sales Tax Dues	"	"	"	"	"
	Any other dues	"	"	"	"	"
	Grand total of all Govt. dues	NIL	"	"	"	"

(7) Details of profession or occupation:

a. Self... *Superintendent of department of Home (Police), Bihar, Patna.*

b. Spouse... *Housewife*

(8) My educational qualification is as under: *F. P. S.*

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (I) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <i>Manohar Prasad Singh</i>
2.	Full postal address	<i>Post - Nayabata, P.O. + P.S. Manohari.</i>
3.	Number and Name of the constituency and state	<i>81st - Khatola, Bihar</i>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>67, Manohari, 81st Khatola, Bihar</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>. Janta Dal (U)</i>
		<i>NIL</i>

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(c) Total number of pending cases where the court (s) have taken cognizance: _____

5. Part of _____ Year for which last Income Tax Return filed _____ Total Income Selection _____

(a) Candidate: Manohar Prasad Singh
 (b) Spouse: Smt. Gita Singh
 (c) Dependents: Chinmay Prasad Singh
Nishith Prasad Singh

6. Details of Assets and Liabilities in rupees

	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Movable Asset (Total value)	<u>Rs. 853.00</u>	<u>24815.90</u>	<u>614588.00</u>	<u>15718.00</u>	<u>N.A.</u>
B.	Immovable Asset	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	<u>as above</u>	<u>as above</u>	<u>As above</u>	<u>As above</u>	<u>N</u>
(ii)	Approximate Current Market Price of Asset (Total Value)	<u>"</u>	<u>"</u>	<u>"</u>	<u>"</u>	<u>"</u>
7.	Liabilities	<u>"</u>	<u>"</u>	<u>"</u>	<u>"</u>	<u>"</u>
(i)	Government dues (Total)	<u>"</u>	<u>"</u>	<u>"</u>	<u>"</u>	<u>"</u>
(ii)	Loans from Bank, Financial Institutions and others (Total)	<u>"</u>	<u>"</u>	<u>"</u>	<u>"</u>	<u>"</u>

8. Highest educational qualification: M. A.
 (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed)

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Katihar this the 22nd day of Feb 2013

deponent: Manohar Prasad Singh
 who is identified by: S. C. Bhargava
 advocate, solemnly affirmed
 as declared before me.
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 DEPONENT
Bhish Chandra Bhargava
 NOTARY (KATIHAR)

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
4. The affidavit should be either typed or written legibly and neatly.